

(a) the details of such State Highways in Madhya Pradesh which are proposed to be converted to National Highways along with the details of approval as well as targets set for route-wise construction of such highways and the steps taken in this regard; and

(b) the status of proposal pending for approval with regard to acquisition of land for construction of NH-75E from Sidhi- Singrauli and NH-12A from Bareilly to Mandala and Bhopal-Indore Expressway?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) The Ministry keeps on receiving proposals for declaration of various State Roads/Highways as new National Highways (NHs) from various States/Union Territories (UTs) including the State Government of Madhya Pradesh. The Ministry considers declaration of some State Roads/Highways as new NHs from time to time keeping in view the requirement of connectivity, *inter-se* priority and availability of funds. 2014-15 onwards, 3,493 km. of State Roads/Highways have been declared as new NHs in Madhya Pradesh.

(b) The proposal for acquisition of 2.96 Ha. Land in Chitrangi and 5.05 Ha. in Devsar Tehsil under mutual consent have been sent to Competent Authorities for land acquisition for construction of NH-75 Extn. from Sidhi to Singrauli. No land acquisition proposal is pending for 2 laning with paved shoulders of Bareilly to Mandala section of NH-12A. Out of 142.6 km. length of Bhopal-Indore Expressway Green Field alignment and Bhopal bypass section, 3(a) notification for land acquisition in 112.57 km. length has been notified.

**Completion of the pending infrastructural projects
undertaken by IL&FS**

1703. SHRI SANJAY SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has made any considerations regarding the resolution and completion of the pending infrastructural projects undertaken by crisis-hit Infrastructure Leasing and Financial Services (IL & FS);

(b) if so, the measures considered to ensure the completion of the pending projects;

(c) if so, by which year the pending projects are expected to be completed; and

(d) if so, the details of the pending projects undertaken by IL&FS, State-wise?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Government of India constituted a High Powered Committee to

evolve a framework of guidelines for resolution of stuck projects. Ministry of Road Transport and Highways (M/o RT&H) issued guiding principles for resolution of stuck National Highway projects vide Office Memorandum dated 09.03.2019. M/o RT&H and its implementing agencies have initiated action to take up measures for resolution of stuck projects within the framework of these guiding principles.

(c) and (d) The measures for resolution of 17 nos. stuck projects in various States (*i.e.* 04 nos. -Maharashtra, 02 nos.- Bihar, 01 no.- Himachal Pradesh, 01 no. -Meghalaya, 01 no.- West Bengal, 01 no.-Karnataka, 02 nos.-Rajasthan, 02 nos.-Jammu & Kashmir, 01 no.-Odisha, 01 no.-Assam, 01 no.-Uttar Pradesh) which were undertaken by M/s IL &FS; has been initiated and are in different stages of resolution.

Highways in Punjab

1704. SARDAR BALWINDER SINGH BHUNDER: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) number of National and State Highways in Punjab;
- (b) number of State roads that have been declared as new National Highways in State of Punjab during each of the last three years and the current year;
- (c) whether Ministry has provided funds for development of above new National Highways; and
- (d) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) There are 30 National Highways and 18 State Highways in the State of Punjab.

(b) The number of State roads declared as New National Highways during the period are as below:

Year	No. of State Roads declared as New National Highways in State of Punjab
2016-17	Nil
2017-18	7
2018-19	1
2019-20	Nil